

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/157(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS KHERAPATI VINIMAY PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Ajay Chaubey, Adv.] For the petitioner
Ms. Prity Panja, Adv.]

ORDER

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **07/08/2024**.

**Satyajit Roy
(Court Officer)**

PJ